

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 2493**  
TO BE ANSWERED ON- 13/12/2021

**GRANTS UNDER ARTICLE 275(1)**

2493. SHRI SANGANNA AMARAPPA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the grants under proviso to article 275(1) have been utilised to full extent in last 3 years;
- (b) if so, the detail thereof State-wise and if not, the reasons therefor;
- (c) whether the Ministry is implementing for the tribal regions development and mainstreaming them into the nation's development journey;
- (d) whether the marketing of tribal produce has been sufficiently addressed by the agencies of the state; and
- (e) if so, the details thereof, especially in Karnataka?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) and (b): Under the scheme of Grants under first proviso to Article 275 (1) of the Constitution of India, funds are provided to the State Governments based upon proposals received from the State Government duly approved by Executive Committee and after appraisal and approval thereof by a Project Appraisal Committee (PAC) constituted in this Ministry. The amount of funds released to States and funds utilization reported by the respective State Governments under the scheme of Grants under Article 275(1) of the Constitution during the last three years is at **Annexure 1**.

(c) to (e): Yes Sir. This Ministry is implementing various schemes for socio-economic development of Tribals and also raising the level of administration of tribal areas thereby facilitating the tribals for mainstreaming them into the nation's development journey. Ministry of Tribal Affairs (MoTA) has also taken various initiatives to market the products made by the tribal people which include the following: -  
The Ministry provides funds to States and TRIFED for organizing tribal festivals wherein the tribal artists and artisans showcase and sell their products.

- I. MoTA provides funds to TRIFED and State Governments for marketing of tribal products by empanelling tribal suppliers comprising of individual tribal artisans, tribal SHGs, Organisations/ Agencies/NGOs working with tribals. Total number of suppliers/producers empanelled with TRIFED as on 31.10.2021 is 2915.
- II. TRIFED also organizes Tribal Artisan Mela (TAM) at District/Tehsil level as an exercise to reach tribals located in interior tribal areas and source tribal art and craft directly from them. Through this initiative, Tribal Artisans are invited to an exhibition area where they display their art and craft items.
- III. TRIFED is also engaged in direct sale of tribal products including art & craft items through its network of Tribes India Showrooms, exhibitions, Aadi Mahotsav, online e-commerce portal etc.
- IV. MoTA provides funds to State Governments for procurement of Minor Forest Produce at Minimum Support Price (only in case the market price of supported MFPs falls below the MSP) along with funds for creation of infrastructure facilities for improving the supply chain of MFPs in the States. Funds released to States (including Karnataka) for MFP procurement in the last three years is enclosed as **Annexure 2**.

**Annexure 1**

**Annexure 1 referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 2493 for 13.12.2021 by SHRI SANGANNA AMARAPPA regarding “Grants under Article 275(1)”**

Details of funds released/allocated and Utilization reported by the State Governments under Grants under Article 275(1) of Constitution of India during last three years

(Rs. in lakh)

Name of States	2018-19*		2019-20*		2020-21	
	Funds Released	UC reported by State	Funds Released	UC reported by State	Funds Released	UC reported by State
Andhra Pradesh	6390.77	6390.77	8942.43	8942.43	2055.55	0.00
Arunachal Pradesh	12170.52	12170.520	13202.25	13202.25	6014.00	0.00
Assam	3916.32	3916.32	10802.85	3671.09	4592.37	0.00
Bihar	0.00	0	0.00	0.00	0.00	0.00
Chhattisgarh	11352.92	11352.92	22500.77	21925.77	9976.24	9976.24
Goa	345.66	345.66	0.00	0.00	0.00	0.00
Gujarat	11648.20	11240.2	16833.88	14963.88	5940.04	4084.57
Himachal Pradesh	3378.16	3378.16	5314.70	5314.70	1161.00	1276.00
Jammu & Kashmir	2051.79	721.954	5410.00	0.00	0.00	0.00
Jharkhand	7354.30	7354.3	11166.77	11002.38	10278.00	0.00
Karnataka	5220.61	5220.610	10435.46	10435.46	3305.68	1255.68
Kerala	472.28	244.45	633.29	633.29	0.00	0.00
Madhya Pradesh	24635.30	18445.33	44938.92	28109.50	4279.78	0.00
Maharashtra	17015.91	7467.08	23136.70	6980.73	4573.16	0.00
Manipur	5367.645	4995	6151.91	3670.91	0.00	0.00
Meghalaya	5129.79	4633.81	4799.53	2417.86	492.71	0.00
Mizoram	3507.71	3507.71	6598.83	4623.38	1909.71	1796.45
Nagaland	9194.485	9194.485	6802.11	6476.50	1717.38	858.69
Odisha	21449.15	21449.15	15110.66	12399.09	6304.62	3282.60
Rajasthan	13769.23	13769.23	15586.19	12452.19	9166.00	1195.00
Sikkim	355.34	355.34	3175.35	2829.87	516.00	0.00
Tamil Nadu	773.57	601.83	6356.07	2424.95	0.00	0.00
Telangana	3248.89	3248.89	9973.28	9973.28	2517.00	2517.00
Tripura	2006.73	1594.24	2952.63	2664.54	201.74	0.00
Uttar Pradesh	252.43	252.43	2760.71	2656.564	927.426	0.00
Uttarakhand	1255.265	1110.955	428.37	428.37	0.00	0.00
West Bengal	9235.725	9235.725	12127.17	7960.00	4041.14	0.00
<b>TOTAL</b>	181498.7	162197.069	266140.83	196158.984	79969.546	26242.23

\* Upto the year 2019-20 funds for EMRS was also released under Article 275(1).

**Annexure 2**

**Annexure 2 referred to in reply to parts (c) to (e) of the Lok Sabha Unstarred Question No. 2493 for 13.12.2021 by SHRI SANGANNA AMARAPPA regarding “Grants under Article 275(1)”**

(Rs. in lakhs)

S. No.	State	Funds Released in 2018-19		Funds Released in 2019-20		Funds Released in 2020-21		Total Funds Released in the last three years	
		Revolving	Capital	Revolving	Capital	Revolving	Capital	Revolving	Capital
1	Chhattisgarh		197.31		703.53			0.00	900.84
2	Gujarat	122.00	497.37					122.00	497.37
3	Andhra Pradesh		709.50					0.00	709.50
4	Madhya Pradesh		2,681.25					0.00	2,681.25
5	West bengal	201.72	455.44					201.72	455.44
6	Manipur		90				210	0.00	300.00
7	Nagaland		65.80	233.00				233.00	65.80
8	Uttar Pradesh		821.25					0.00	821.25
9	Kerala	59.74	357.75					59.74	357.75
<b>10</b>	<b>Karnataka</b>	<b>124.6</b>						<b>124.60</b>	<b>0.00</b>
11	Assam	30.24	124.33		584.06	36.70		66.94	708.39
12	Tripura			200.66			114.00	200.66	114.00
13	Tamil Nadu					228.97	30.94	228.97	30.94
14	Mizoram					91.50		91.50	0.00
<b>TOTAL</b>		<b>538.30</b>	<b>6,000.00</b>	<b>433.66</b>	<b>1,287.59</b>	<b>357.17</b>	<b>354.94</b>	<b>1,329.13</b>	<b>7,642.53</b>

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